

Maharashtra Education And Employment Guarantee (Cess) (Amendment) Act, 2006

45 of 2006

[29 December 2006]

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PREAMBLE

An Act further to amend the Maharashtra Education and Employment Guarantee (Cess) Act, 1962.

WHEREASit is expedient to amend the Maharashtra Education and Employment Guarantee (Cess) Act, 1962 (Mah. XXVII of 1962), for the purposes hereinafter appearing; it is hereby enacted in the Fifty-seventh Year of the Republic of India as follows:-

1. Short Title And Commencement :-

(1) This Act may be called the Maharashtra Education and Employment Guarantee (Cess) (Amendment) Act, 2006.(2) It shall come into force on the 1st August 2007.

2. Amendment Of Schedule B Of Mah. Xxvii Of 1962 :-

I n SCHEDULE B appended to the Maharashtra Education and Employment Guarantee (Cess) Act, 1962 (Mah. XXVII of 1962), entry 15 shall be deleted.